

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Advocate for

Applicant(s)

Respondent(s)

Advocate for

Respondent(s)

Notes of the Registry

Orders of the Tribunal

9-11-98

Mr. Y. K. Sharma, Counsel
for the applicant.

In view of the promotion
dated 19-8-98,
order passed by the respondents
in favour of the applicant,
the applicant does not want
to press the present
application.

The application is,
therefore, dismissed as
having been withdrawn.

Gopal Singh
Gopal Singh
Adm. Member.

A. K. Mishra
A. K. MISHRA
न्यायिक सदस्य
JUDL. MEMBER

Copy of order
alongwith petition
with annexure
sent to R/1 to
R/4 by Regd
AD vide no. 450 to 453

dt 19-11-98

19/11/98

R/1 to R/3
A.D. attached
in final
set
24/12/98

Part II and III destroyed
in my presence on 5-4-2006
under the supervision of
section officer () as per
order dated 28/2/2006

Section officer (Record)